

# High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

## ORDER

No:- 1424

Dated:- 27/2/2019

In terms of guideline No. 6 of "the Scheme / Guidelines for the appointment of Research Assistants to the Chief Justice / Judges in the High Court of Jammu and Kashmir" notified vide Notification No. 578 dated 30.08.2016 as amended from time to time, the term of engagement of the following Research Assistants is extended by a further period of one year with effect from the date of expiry of their existing terms as stated in Col.No.5 against their respective names:-

Sr. No.	Name	Date of Joining	Date of extension of earlier term of one year	Date of expiry of present (extended) term of engagement
-1-	--2--	--3--	--4--	--5--
Research Assistants engaged vide High Court order No. 1187 dated 31.01.2017.				
1.	Shri Mohammad Ayoub Mir	15.02.2017	14.02.2018	14.02.2019
2.	Ms. Anu Charak	09.02.2017	08.02.2018	08.02.2019
3.	Ms. Farheen Mushtaq	10.02.2017	09.02.2018	09.02.2019
4.	Ms. Saima Ashraf	14.02.2017	13.02.2018	13.02.2019
5.	Ms. Riya Pran	09.02.2017	08.02.2018	08.02.2019
6.	Ms. Pooja Jamwal	14.02.2017	13.02.2018	13.02.2019
Research Assistants engaged vide High Court order No. 99 dated 21.04.2017				
7.	Ms. Nazia Rashid	04.05.2017	03.05.2018	03.05.2019

The candidates shall furnish a fresh undertaking before the under signed in terms of guideline No. 8 of Notification No. 578 dated 30.08.2016 as per schedule-I of the guidelines under reference within seven days from the date of this order failing which their term of engagement shall not be extended.

**By order.**

(Sanjay Dhar)  
Registrar General

No:- 57065-90/19

Dated:- 27/2/2019

Copy to the:-

1. Principal Secretary to the Honble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_

..... for information of their Lordships.

3. Registrar Vigilance, High Court of J&K, Jammu.
4. Registrar Judicial, High Court Wing, Jammu/ Srinagar.
5. ✓ Central Project Co-ordinator e-Courts, High Court of J&K, Jammu for uploading the same on the High Court website.
6. Chief Accounts Officer, High Court of J&K, Jammu.
7. Accounts Officer, High Court of J&k, Jammu /Srinagar.
8. Concerned Research Assistant \_\_\_\_\_

..... for information and necessary action.

Registrar General

*[Handwritten Signature]*  
27/2/19